

## ANNEXURE I

### STATEMENT I

#### PROCEDURE FOR IDENTIFYING AN URBAN POOR HOUSEHOLD FOR ECONOMIC BENEFITS

As indicated under the SJSRY Guidelines, top priority should be given to those who are poorest of the poor amongst the persons living below the poverty line. Certain non-economic parameters may also be considered for identifying a genuine beneficiary amongst the urban poor for income-generating special loan schemes under this programme. Seven non-economic parameters have been identified for this purpose. These relate to living conditions, comprising the following attributes: (i) Roof of Dwelling Unit, (ii) Floor of Dwelling Unit, (iii) Access to Water, (iv) Access to Sanitation, (v) Education Level, (vi) Type of Employment, and (vii) Status of Children in Household (See Statement II).

2. Each parameter consists of six attributes indicating the condition from 'worst to better'. Accordingly, a 'weightage score' has been assigned to each attribute i.e., from 100 (worst condition) to 0 (better condition). In other words, a beneficiary who has been assigned highest 'weightage score' amongst other urban poor as per norms given at Statement-I, will be given top priority under the programme.

3. Statement-III\* indicates different categories i.e., from top priority to lowest priority as per 'weightage score' to be assigned to a household/future beneficiary.

#### Example:

Suppose an urban poor person has the following attributes against the identified non-income parameters:

Parameter	Attributes	Weightage score to be assigned as per norms
(1) Roof	Asbestos	60
(2) Floor	Bajri/Semi earthen	80
(3) Water	No water supply	100
(4) Sanitation	Community dry latrine	80
(5) Education	Middle pass	60
(6) Type of Employment	Semi skilled	80
(7) Status of children in household	Working but attending literacy classes sometimes	80
	Total Score	540

Average weightage score for a household i.e. future beneficiary =  $540 / 7 = 77.1$

*\*Statement-III suggests that a household with Average Weightage Score of 77.1 should be considered for the category of II Priority.*

**STATEMENT II**

**NON-ECONOMIC PARAMETERS TO BE CONSIDERED FOR DETERMINING  
ELIGIBILITY OF  
A HOUSEHOLD FOR DRAWING BENEFITS UNDER SJSRY**

Parameter	Weightage Score for Attribute					
	100 (A)	80 (B)	60 (C)	40 (D)	20 (E)	0 (F)
<b>(a) Living Condition</b>						
(i) Roof	Thatch/ Grass	Tarpaulin	Wooden	Asbestos	Tiled	Cement
(ii) Floor	Earthen	Bajri (Semi-earthen)	Bricks	Cement	Chips/Tiles	Marble
(iii) Water	No water supply within 500 yards	Open well/tank/pond/river	Community hand pump/tube well/bore well	Community tap	Private hand pump/tube well bore well/	Private piped water supply
(iv) Sanitation	Open Defecation	Community Dry Latrine	Community Pour Flush Latrine	Private Dry Latrine	Private Pour Flush	Private Flush Latrine with Sewer Connection
(b) Education level	Illiterate	Primary	Middle	Matric	10+2	Graduate
(c) Type of Employment	Unskilled Casual Labourer/ Unemployed	Semi Skilled	Self Employed-Street Vendor/ Push Cart Driver	Own Work Place	Own Work Place & Selling Place	Organised Sector with Social Security
(d) Status of Children in a Household	Working Children & not attending any School/ NFE/ Literacy Classes	Working Children but attending School/ NFE/ Literacy Classes sometimes	Working Children but attending School/NFE/Literacy Classes regularly	Children not working as well as not attending any Classes	Children not working and attending NFE/ Literacy Classes regularly	Children not working and attending School regularly

*NOTE: The above format is a suggestive one. However, the town UPA cell, in consultation with community structures concerned can develop another format including similar parameters based on local conditions/factors to identify the poorest of the poor in the town.*

ANNEXURE I (contd..)

STATEMENT III

**NON-ECONOMIC NORMS/CRITERIA FOR IDENTIFYING A  
BENEFICIARY FROM AMONGST THE URBAN POOR\***

Weightage Score	Priority Category
1. 80 - 100	I Priority (Highest Priority)
2. 60 - 80	II Priority
3. 40 - 60	III Priority
4. 20 - 40	IV Priority
5. 0 - 20	V Priority (Lowest Priority)

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*\* This is in addition to the norms based on income parameters which envisage top priority to the household which is below poverty line.*

Note: The Ministry of Housing & Urban Poverty Alleviation will issue guidelines regarding identification of beneficiaries from time to time as required.